

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3598
ANSWERED ON:23.08.2004
NCCF PACT WITH HP
Singh Shri Prabhunath

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Hewlett-Packard India Limited had entered into an agreement with NCCF and HP resellers to sell their cartridges to Government departments through NCCF;
- (b) if so, the need for this agreement and benefits likely to accrue to the Government (Consumer)/users when the prices are higher in NCCF than the market in certain cases;
- (c) the reasons for the NCCF not taking supplies from the manufacturer of HP cartridges and/or HP authorized distributor than taking supplies from HP resellers;
- (d) whether HP gives special schemes of and on to its resellers but the same is not passed on to the consumers/users; and
- (e) if so, the action taken or proposed to be taken to ensure that these benefits accrue to endusers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) : Yes, Sir.

(b) to (d): NCCF has informed that as per policy of the Company, the stocks are procured by them from M/s. H.P. India Ltd. and supply is arranged through their authorized designated suppliers/resellers on credit basis. The agreement with Hewlett Packard India Ltd. Provides for price protection, according to which the H.P. absorbs 15% price increase. This benefits the procuring departments of the Government also. Any decrease in the price due to price revision, passed on to the NCCF by the manufacturer, is also being passed on to the indenting departments of the Government.

(e) : Does not arise in view of the reply given to parts (b), (c) and (d) above.